

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.272/2000

Monday the 4th day of September, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

T. Rajamma  
W/o M.N.Sreedharan Nair  
Retired Gangman  
'Sree Bhavan', Thuravoor P.O.  
Cherthala, Alappuzha Dist.

...Applicant

By advocate M/s Santhosh & Rajan

Versus

1. Union of India represented by  
the General Manager  
Southern Railway, Chennai-3.
2. The Divisional Personnel Officer  
Southern Railway, Madurai
3. The Divisional Accounts Officer  
Southern Railway, Madurai.

...Respondents.

By advocate Mr. James Kurian

The application having been heard on 4th September, 2000,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

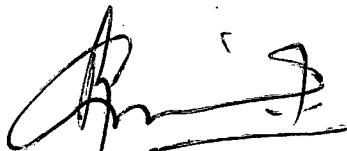
Applicant who is the widow of deceased Sreedharan Nair  
has filed this application for following reliefs:

- i) to declare that the applicant is entitled to family pension and other benefits of her husband who was a pensioner of the respondents from the date of disappearance of her husband.
- ii) to direct the respondents 2 & 3 to sanction and disburse the family pension due to the applicant from the date of disappearance of her husband.

2. On 28-6-2000, the Tribunal gave a direction to the General Manager, Southern Railway, Chennai to settle the claim of the applicant and to have an affidavit filed. Today the Additional General Manager has filed an affidavit in which it has been stated the the claim for family pension and arrears has been settled and payment arranged to the applicant. The statement is brought on record.

3. In view of the above development, as the relief sought in the application has since been granted to the applicant by the respondents, the application is disposed of directing that the family pension shall continue to be paid to the applicant. If there is any shortage in the arrears paid to the applicant it is for the applicant to seek appropriate relief from the competent authority by filing a detailed representation. No order as to costs.

Dated 4th September, 2000.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A. V. HARIDASAN  
VICE CHAIRMAN

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